

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 7358 OF 2002

GUJARAT AGRICULTURAL UNIVERISTY

Appellant (s)

VERSUS

ALL GUJARAT KAMDAR KARMACHARI UNION

Respondent(s)

(With appln(s) for amendment of cause title, permission to file additional documents and exemption from filing O.T.)

WITH

Civil Appeal NO. 7427-7490 of 2002

(With appln(s) for exemption from filing c/c of the impugned judgment, amendment of cause title, permission to file additional documents and exemption from filing O.T. and with office report)

Date: 08/04/2009 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MARKANDEY KATJU

HON'BLE MR. JUSTICE V.S.SIRPURKAR

For Appellant(s) Ms. Arti Singh, Adv. for  
Mr. Sanjay Kapur, Adv.

For Respondent(s) Respondent-In-Person (N.P.)

UPON hearing counsel the Court made the following

ORDER

Learned counsel appearing for the appellant submits that respondent-in-person in Civil Appeal No.7358 of 2002 is not present, perhaps for the reason that notice could not be served on him.

In view of this, the case is adjourned by four weeks.

Let actual date of notice be intimated to the respondent-in-person.

(Parveen Kr. Chawla)  
Court Master

((Veera Varma)  
Court Master